

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II**

**Item 4**

**CP(IB) No. 277/Chd/Pb/2020**

**Under Section 7 IBC 2016**

**In the matter of:-**

Asrec India Ltd.

.....Petitioner/Financial Creditor

Vs.

Shiva Iron Manufacturing Company Pvt. Ltd.

....Respondent/Corporate Debtor

**Present :**

Mr. Dharam Paul Garg, Advocate for the petitioner-financial creditor.  
Mr. Nahush Jain, Advocate for the respondent-corporate debtor.

A date is requested by learned counsel for respondent-corporate debtor for filing the reply. Last opportunity is granted. Let the same be filed within two weeks with a copy in advance to the counsel opposite. Rejoinder, if any, be filed within next one week with a copy in advance to the counsel opposite. Let the matter be listed on 10.10.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)  
Member (Technical)

(Harnam Singh Thakur)  
Member (Judicial)

September 6, 2023  
*Vriti*